## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.531/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

	of the Company	Priyotosh Paul -Versus- KND Engineering & Tech 9 IBC	inologies Ltd.	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
2.	MR. RATNANKO Ms. URMILA CHA Ms. TARUN A	KROBORTY ADY	RESPONDENT	24.10.2017

MCRATHAKA BANERTI

1. Nilæg Sengrept, adveale

Petitioner.

Nilagtengays

## ORDER

Ld. Counsel for the petitioner and the Ld. Sr. Counsel for the respondents are present.

Ld. Sr. Counsel for the respondent made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 3 days with a copy in advance to the opposite party.

List the matter on 14/11/2017.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)